

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2371  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2016**

**ASSESSING MEDICAL COLLEGES AND MEDICAL EDUCATION QUALITY**

**2371. SHRI B.K. HARIPRASAD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has undertaken any study to assess the availability and shortage of medical colleges and the quality of medical education being imparted therein in Karnataka, Chhattisgarh, Jharkhand and Odisha;
- (b) if so, the details thereof and the outcome thereof; and
- (c) the steps taken/proposed by Government to scale up the availability of medical colleges and quality of medical education therein across the Country?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): No.

(c): With a view to bridging the gap in underserved areas, the Central Government is implementing a Centrally Sponsored Scheme, namely "Establishment of new Medical Colleges attached with District/Referral Hospitals". Further, to facilitate the setting up of new medical colleges, the minimum standard requirements for 50/100/150 intake capacity were rationalized and notified by MCI in July, 2015.

Medical Council of India under IMC Act, 1956 and Regulations made thereunder regulates and maintains the standards of medical education in the country. Further to improve the standard of medical education in the country, a common entrance test namely National Eligibility cum Entrance Test (NEET) has been introduced from the academic year 2016-17 for admission to Undergraduate and Post-Graduate Courses.